Annexure-1

Name of the corporate debtor: Cloud Nine Realtors Private Limited Date of commencement of liquidation: 06.01.2025 List of stakeholders as on: 06/03/2025

														(Amount in ₹)	
. No	Name of Creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of		Amount of claim	Amount of claim under verification	Remarks, if any
			Date	Amount	Amount	Nature	Amount	Whether	Amount	% share	contingent	mutual	rejected		1
			of	claimed	of claim	of	covered by	lien /	covered	in total	claim	dues,			
			receipt		admitted	claim	lien or	attachment	by	amount		that			
							attachment	removed?	guarantee	of claims		may be			
				1			pending	(Yes/No)		admitted		set off			
							disposal								
1	nnovators Façade Systems Limited	OC-1	11-08-2024	₹ 2,13,68,834	₹ 2,13,68,834	Unsecured	₹ -	NA	₹ -	81%	₹ -	₹ -	₹	₹ -	
	Alpha National Fire Safety Services	OC-2	25-08-2024	₹ 51,71,502	₹ 51,71,502	Unsecured	₹ -	NA	₹ -	19%	₹ -	₹ -	₹ -	₹ -	
	Private Limited														
Total				₹ 2,65,40,336	₹ 2,65,40,336		₹ -		₹ -	100%	₹ -	₹ -	₹ -	₹ -	
lotes: These	e notes to be considered as an integ	ral part of this sh	ieet			•	•	•	•	•	•	•	•		
	ator reserve his right to modify the L			erification of the	records and informa	ation) and ac	cordingly mod	ify the entry in o	compliance of the	e Insolvency	and Bankrupt	cy Board	of India (Liquidat	ion Process) Regulati	ons, 2016 and/or
•	as may be directed by the Adjudicati		,			,	07			,	•	,		, 0	, ,